

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/CSP/CSA/CSP/TCSP/TCSA/No. 237/(MAH)/2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR**
HON'BLE MEMBER (J)

SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07/04/2017

NAME OF THE PARTIES: M/s. Kalpdeep Machinery Pvt. Ltd.
vs Oren Kitchen Appliances Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433 & 434 of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Niraj Shah Petitioner	ilb law chamber of Siddharth Murali	

Order

CP No. 237/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)